

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No.103 of 2021

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. S. Gadodia, Adv.

For the Res.-State :Mr. Anish Mishra, Adv.

Through:- Video Conferencing

05/10.09.2021 At the request of the learned counsel for the
petitioner, put up this case on 24.09.2021.

(Deepak Roshan, J.)

Fahim/-